

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016**

**APPEAL NO. 27 OF 2016**

**AND**

**APPEAL NO. 230 OF 2018 & IA NO. 502 OF 2018**

**Dated : 4<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016**

**Kishangarh Hi-Tech Textile Park Ltd. (KHTPL) .... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission &Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr.Ashutosh Jain

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms.HimanshiAndleyfor R-1

Mr.PradeepMisra  
Mr. Manoj Kr. Sharma forR-2

**APPEAL NO. 27 OF 2016**

**ACC Ltd. .... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission &Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms.HimanshiAndleyfor R-1

Mr.PradeepMisra  
Mr. Manoj Kr. Sharma for R-2

**APPEAL NO. 230 OF 2018 & IA NO. 502 OF 2018**

**Mangalam Cement Ltd..**

**.... Appellant(s)**

**Versus**

**Jaipur VidyutVitran Nigam Ltd. &Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr.P.B.Bhandari

Counsel for the Respondent(s) : Mr.S.K.Agarwal  
Ms.ShikhaSaloni  
Mr.ManiChaudhary for R-1

Mr. Raj Kumar Mehta  
Ms.HimanshiAndleyfor R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter for hearing on  
**04.11.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice ManjulaChellur)**  
**Chairperson**

*kt/mkj*